NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/56/2017

NAME OF THE PETITIONER(S) : GOPAKUMAR NAIR & 1 ORS

NAME OF THE RESPONDENT(S) : OBO BETTERMANN INDIA PVT LTD

UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ADARA-ETTIA VICHUZANZATH

COUNSEL FOR

RESPONDENT

Oparaj itha Vuhwarati

R. RAJESH

Simil for perhavas

ORDER

Counsels representing both the parties are present. Counsel for respondents filed counter in CA 229/2017 in relation to the maintainability of the CP. Counsel for petitioner prayed for time to file rejoinder. Time is enlarged at request. Put up on 19.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)